

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 492 OF 2024

IN THE MATTER OF:

News item titled "NCR sees second landfill fire in 3 days, this time in Bandhwari"
appearing in The Times of India dates 24.04.2024

AMENDED MEMO OF PARTIES (As Per ORDER DATED 25.04.2024)

News item titled "NCR sees second landfill fire in 3 days, this time in Bandhwari"
appearing in The Times of India dates 24.04.2024

VERSUS

- (1). **Haryana State Pollution Control Board through its Member Secretary.**
Haryana State Pollution Control Board (Head Office)
C-11, Sector-6, Panchkula, Haryana - 134109, Haryana
Email: hspcbho@gmail.comRESPONDENT No. 1
- (2). **RO, Ministry of Environment, Forest and Climate Change, Chandigarh.**
Ministry of Environment, Forest and Climate Change,
Integrated Regional Office Bays No. 24-25, Sector 31 A, Dakshin Marg,
Chandigarh – 160030
Email: Ronz.chd-mef@nic.inRESPONDENT No. 2
- (3). **District Magistrate, Gurugram.**
District Magistrate, Gurugram. 1st Floor, Mini Secretariat, Near Rajeev Chowk
Gurugram-122001
Email: dcgrg@hry.nic.inRESPONDENT No. 3
- (4). **Commissioner, Municipal Corporation, Gurugram.**
Commissioner, Municipal Corporation, Gurugram. Plot No. C-1, Info. City, Sec-34,
Gurugram
Email: cmc@mcg.gov.inRESPONDENT No. 4
- (5). **Commission for Air Quality Management in National Capital Region and Adjoining Areas through its Chairman.**
Commission for Air Quality Management in National Capital
Region and Adjoining Areas through its Chairman 17th Floor, Stc Building, Jawahar
Vyapar Bhawan, Tolstoy Rd, HC Mathur Lane, New Delhi, Delhi 110001
Email: caqm-ncr@gov.inRESPONDENT No. 5
- (6). **Central Pollution Control Board through its Member Secretary.**
Central Pollution Control Board through its Member
Secretary Parivesh Bhawan, Maharshi Valmiki Marg, East Arjun Nagar, Vishwas
Nagar Extension, Vishwas Nagar, Shahdara, Delhi, 110032
Email: mscb.epcb@nic.inRESPONDENT No. 6